

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.60 of 2014

Dated : 5th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Jayant Bhushan, Sr. adv.
Mr. Sakya Singha Chaudhuri**

**Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R.2**

ORDER

We have heard Mr. Jayant Bhushan, the learned Senior Counsel for the Appellant for some time. For getting further particulars, he seeks some time.

Post the matter for further hearing on **17.10.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js